

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2362
ANSWERED ON 20/03/2025

PRIVATISATION IN THE NUCLEAR ENERGY SECTOR

2362. SMT. PRIYANKA CHATURVEDI

Will the PRIME MINISTER be pleased to state:-

- (a) whether any public-private partnerships have been initiated or planned by Government for nuclear energy production;
- (b) the measures taken by Government to promote private research and development for nuclear energy;
- (c) whether Government plans to allow nuclear energy generation by private companies; and
- (d) if so, the details thereof, and if not, the reasons thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a)to(d) In the Budget 2025, Government has announced amendment in the Atomic Energy Act and CLND Act to allow private sector participation and public private partnership in the Nuclear Energy Sector. For this purpose a Task Force has been constituted in the Department which will look into various aspects like build, own, operation of Nuclear Power Plants (NPPs) by Private Sector, nuclear safety, security, safeguards, fuel procurement / fabrication, waste, management, spent fuel reprocessing, etc.
